

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/122/9/AMR/2022	Main Case	9 of IBC	Tulasi Seeds Private Limited Vs. Janani Seeds Private Limited
	IA(IBC)/68/2023	65 of IBC	Janani Seeds Private Limited (CD) Vs. Tulasi Seeds Private Limited (OC)

**ORDER**

**Present:** Ms. Himangi Sanghi, Ld. Counsel for the OC  
Proxy counsel for the CD.

For hearing, list the matter on 19.08.2024.

**IA(IBC)/68/2023:**

**Present:** Proxy Counsel for the Applicant.

Ms. Himangi Sanghi, Ld. Counsel for the Respondent.

For hearing, list the matter on 19.08.2024.



SANJAY PURI  
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)